

**SPECIAL BENCH**

**ITEM NO.188**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.62/2023 IN CP No.70/ALD/2023**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SANDEEP KANODIA &amp; ORS. V/S M/S NEWS PAPERS LIMITED &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242 &amp; 246 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Yash Tandon Proxy for  
Ms. Gunjan Jadwani, Adv.

*: For the Petitioner*

Sh. Krishna Dev Vyas Adv.

*: For the RoC*

**ORDER**

- 1. Ld. Counsel representing the petitioner as well as Ld. Counsel representing the RoC present though VC.**
- 2. This being a Special Bench, at the request of the learned Counsels for both the parties, the matter is adjourned for further hearing on 1<sup>st</sup> August, 2024 before the Regular Bench.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*